

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH :HYDERABAD.

O.A.NO / ~~T.N.No.~~ 383 1990

E. Loura Swamy Applicant(s)
versus

The General Manager, S.C.R. Seibad & 3 others Respondent(s)

DATE	OFFICE NOTE	ORDERS
		<u>04-05-90</u> MA no 244/90 (for condonation of delay)
15-5-90	Notice sent to R1-R4 on 15.5.90	Notice before admission both in MA and OA. Shri Devaray undertakes to file accounts. Post after vacation. bvt (bvt) Hr
<u>3/4/90</u>		<u>OA 383/90</u> with MA no. post on 11/6/90 as received by the learned and Standing Counsel for App. bvt bvt Hr
	<u>Dr</u>	

7/5

(P.T.O.).